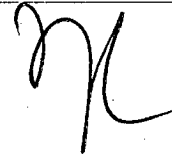


**OFFICE OF THE DISTRICT & SESSIONS JUDGE(SW), DWARKA COURTS:
NEW DELHI**

In supersession of earlier Order No. 15053-15142/RTI/DWK/2020 dt. 14.09.2020, the following Judicial Officer is hereby designated as First Appellate Authority for Dwarka District Court, New Delhi, under RTI Act, 2005, with immediate effect:-

S. No	Name of Judicial Officer	Designated As
1.	Sh. Vishal Gogne, Ld. ASJ-04, South West, Dwarka Courts, Delhi	First Appellate Authority



(NAROTTAM KAUSHAL)
District & Sessions Judge(SW)
Dwarka Courts, New Delhi

3231-3250

No.RTI/DWK/2021

Delhi dated4/2/21..

Copy Forwarded for information & necessary action:-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The District & Sessions Judge (HQ), Tis Hazari Courts, Delhi.
3. The District & Sessions Judges, South-East, West, North-West, East, Shahdara,
4. North-East, New Delhi, North and South Districts, Delhi.
5. The Judicial Officers Concerned, South-West District, Dwarka.
6. The Secretary (AR), Administrative Reforms Department, 7th Level, C-wing, Delhi Secretariat, GNCT of Delhi.
7. All the A.O.(J)/Branch Incharges, Dwarka Courts.
8. The District & Sessions Judges' Secretariat, Dwarka Courts.
9. Web Site Committee (Hindi & English), Tis Hazari Courts.
10. The Care Taking Branch, Dwarka Courts.
11. Branch Incharge, R&I Branch, Dwarka Courts to upload the circular on LAYERS software.



(NAROTTAM KAUSHAL)
District & Sessions Judge(SW)
Dwarka Courts, New Delhi